

ITEM NO.6

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 564/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHEO MANGAL & ANR.

Respondent(s)

Date : 01-07-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBER]

For Appellant(s) Ms. Ruchira Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter after two weeks.

In the meantime, learned counsel for the appellant to
place on record original death certificate of respondent No.1.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
BRANCH OFFICER